

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 131 of 2016 in
DFR No. 2534 of 2015**

Dated: 15th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Reliance Infrastructure Ltd.
Versus**

...Appellant(s)

**Maharashtra Electricity Regulatory Commission
& Ors.**

...Respondent(s)

**Counsel for the Appellant(s) : Ms. Anjali Chandurkar
Mr. Hasan Murtaza**

ORDER

IA No. 131 of 2016

(Appl. for condonation of delay in re-filing)

Issue notice to the Respondents returnable on 03.05.2016. Dasti in addition is permitted.

List the matter on **03.05.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**